

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.237  
CP/28(AHM)2023

**Proceedings under Section 241-242 of Co. Act, 2013**

**IN THE MATTER OF:**

LALITKUMAR POLJIBHAI SANGHANI  
VS  
ROTON VITRIFIED PRIVATE LIMITED

.....Applicant

.....Respondent

**Order delivered on: 25/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vinit Nagar, PCS

For the Respondent : Mr. Pavan Godiawala, Adv. a.w Ms. Falak Swalani, Adv

**ORDER**

Ld. Counsel for the respondent seeks adjournment.

List for further consideration on 26.09.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**